## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

: CA/74 & 75/CAA/2017

PETITION NUMBER

:

NAME OF THE TRANSFEROR

: A PLUS EDUCATION SOLUTIONS PVT LTD

NAME OF THE TRANSFERRE

: INDIACAN EDUCATION PVT LTD

**UNDER SECTION** 

: 230

S.No. Name (in Capital)

Represented by

Signature

. PAWAN JHABAIAH

AN HARISHANKARMANI

Courd for

(ow)

## **ORDER**

Counsel for applicant present. The matter is posted for arguments. Put up on

12.07.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq Member (Judicial) (K.Anantha Padmanabha Swamy) Member (Judicial)

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